

[English]

(c) No, Sir.

Unregistered antiquities in Rajasthan

380. SHRI RAM DHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a large number of Private Trusts in Rajasthan have not got registered antiquities in their possession/custody;

(b) if so, the action that has been taken against the Trustees for violation of mandatory provisions of the Registration of Antiquities Act; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Vayudoot service from Madras to Bangalore via Vellore

381. SHRI A. JAYAMOHAN :
SHRIMATI BASAVARAJESWARI :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government have any proposal to start Vayudoot service from Madras to Bangalore via Vellore;

(b) if so, when would this scheme be implemented so that the Vayudoot Service is provided to the people of that area; and

(c) if not, whether Government propose to introduce one such service touching Vellore which is an important place in North Arcot district ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) At present, there is no such proposal.

(b) Does not arise.

Missing of artefacts at Festival of India in France and U.S.A.

382. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether certain valuable artefacts sent for the Festival of India in the U.S.A. and France last year were found missing;

(b) if so, the details of the art objects found missing stating the approximate value of each of the art pieces;

(c) whether Government have made any inquiry into the matter to fix responsibility for the gross negligence in handling the valuable artefacts; if so, the result thereof; and

(d) the measures which have been taken by Government to remove the loopholes, if any, in the norms laid down to ensure the safety of such valuable pieces of art ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) No, Sir. However a tiny mouth piece of a Hookah called 'Munal' was found missing before despatch to the Festival of India while in the custody of the National Museum, New Delhi.

(b) This 18th Century Hookah, in seven parts, was insured for Rs. 2.00 lakhs. The value of the tiny piece of 'Munal' is to be assessed by the Evaluation Committee.

(c) Action to fix responsibility is in progress.

(d) Apparently, there are no professional loopholes in ensuring the safety of such art objects. However, in exceptional circumstances which cannot always be foreseen, such incidents could occur.